

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560038.

- Dated: 17 SEP 1993

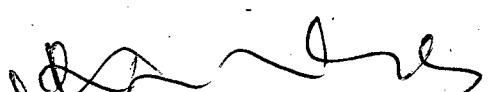
APPLICATION NO(S) 434 of 1990.

APPLICANTS: K.P.Rajaram v/s. RESPONDENTS: Secretary, Council of  
TO. Scientific & Industrial Research,  
New Delhi and Others.

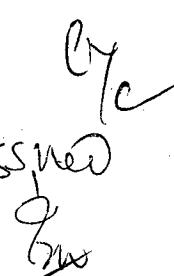
1. Sri.K.P.Rajaram, S/o.Late K.P.Karunakaran, Section Officer, National Aeronautical Laboratory, Kodihally, Bangalore-17.
2. Sri.H.Sulaiman Sait, Advocate, No.52, Infantry Road, Bangalore-1.

Subject:- Forwarding of copies of the Order passed by  
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the  
ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the  
above said application(s) on 27th August, 1993.

  
for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

gm\*

  
Issued  
BMS

Date	Office Notes	Orders of Tribunal
		<p><u>PKS (VC) / VR (MA)</u></p> <p>27.8.1993</p> <p>Called thrice. Party in person absent. Dismissed.</p> <p>Sd- <i>[Signature]</i> Sd- <i>[Signature]</i></p> <p>MEMBER (A) VICE CHAIRMAN</p> <p>TRUE COPY</p> <p><i>[Handwritten signature]</i> 17/9/93</p> <p>SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>